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Title: Need to bring forth a legislation providing for social security for the unorganized sector.

SHRI AJOY CHAKRABORTY (BASIRHAT):The Central Government is taking initiatives for all round development of the unorganized workers of the country. The agricultural workers constitute 90% of the total rural workforce. This section of the rural India is the poorest of the poor among the unorganized workers and is generally deprived of any facility of the social security programmes of the Government.

The miserable plight of these poor of the country is mainly due to non-existence of any Comprehensive Central Legislation to govern them. Moreover, the recent announcement of the Central Government asking the State Governments to share 50% of the financial responsibilities of the developmental programmes for the unorganized sector only aggravates the problem.

The State Governments are generally suffering from chronic financial crunch. Under the NREGA only partial jobs are generated due to non-availability of funds. Therefore, I would like to draw the attention of the Central Government to legislate a Central Comprehensive Act regarding the agricultural workers and take the full financial responsibilities for the social security programmes for them.